

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1369  
(To be answered on the 3<sup>rd</sup> March 2016)

PARKING CHARGES AT AIRPORTS

1369. SHRI DEVUSINH CHAUHAN  
SHRI D.S. RATHOD

Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is aware that the parking collection centre at Ahmedabad airport (domestic and international) which charges parking fees of 85 rupees for upto four hours charges the same amount for even half-an-hour parking, if so, the details thereof;
- (b) whether the Government has allowed/approved the said rate of parking charges, if so, the details thereof;
- (c) whether the Government has taken any steps in regard to this inconvenience caused to the passengers, if so, the details thereof;
- (d) whether the Government proposes to provide free parking of private vehicles for picking up and dropping the passengers as the passengers are charged airport tax in their tickets, if so, the details thereof;
- (e) whether any special committee has been constituted by the Government for conducting an inquiry in this regard, if so, the details thereof;
- (f) whether any cases have been filed in Gujarat High Court in this regard; and
- (g) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION  
नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

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- (a): As per the policy of Airports Authority of India (AAI) relating to car parking charges, minimum rate of Rs.85/- are applicable for the first four hours or part thereof.
- (b): The car parking rates are approved by the Commercial Advisory Board of AAI. Permission of the Government is not required for fixing of such non-aeronautical revenue like car parking charges.
- (c): Complaints, if received, are redressed as per the AAI's Passengers Redressal System.
- (d): No parking charges are levied from vehicles which enters Airports premises for pick & drop of passengers upto 10 minutes for Domestic Terminal and 12 minutes for International Terminal. Vehicles spending more than 10/12 minutes (for Domestic/International Terminals respectively) are only liable to pay applicable parking charges.
- (e): No, Madam.
- (f): Yes, Madam.
- (g): WP(PIL) No.321/2013 was filed on 21.01.2013 in Hon'ble Gujarat High Court on the subject of free time limit for pick up and drop for passengers/visitors. The case has been dismissed on 18.11.2014.

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